

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 24th June 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/ 19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A.K MANSOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD

Counsel for the petitioner(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Office Notes

Video Conference

24th June 2020

ORDER

TCP/11/KOB/ 19

Learned counsel for the petitioner and learned counsel for R2, R3 & R5 sent an email requesting for an adjournment. List on 15.7.2020.

Sd/-

**Ashok Kumar Borah
Member (Judicial)**

15-7-20 No sitting. Case stands adjourned to 20/8/20